

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati the 05<sup>th</sup> April, 2022

**No.HC.VII-122/2018(Pt.)/2394/A** ### The Hon'ble Gauhati High Court has been pleased to **exempt Shri Manjul Kr. Nath, System Officer**, O/o District & Sessions Judge, Jorhat, Assam & **Shri Sasanka Sekhar Chakraborty, System Assistant**, O/o District & Sessions Judge, Udalguri, Assam from attending the "*Two days Master Trainer Programme on Electronic Case Management Tools (ECMT) & Updated Features of CIS (ECT-3-2022)*", scheduled to be held on **09-04-2022 & 10-04-2022** at the Judicial Academy, Assam.

**No.HC.VII-122/2018(Pt.)/2395/A** ### The Hon'ble Gauhati High Court has been pleased to **nominate Shri Diganta Pathak, System Assistant**, O/o District & Sessions Judge, Jorhat, Assam & **Shri Naweed Anzum Ilahi, System Assistant**, O/o District & Sessions Judge, Udalguri, Assam to participate in the "*Two days Master Trainer Programme on Electronic Case Management Tools (ECMT) & Updated Features of CIS (ECT-3-2022)*", scheduled to be held on **09-04-2022 & 10-04-2022** at the Judicial Academy, Assam.

The nominated participants are accordingly, directed to report at the Judicial Academy at 9:30 A.M. positively on **09-04-2022 and 10-04-2022**.

By Order,

Sd/- R. A. Tapadar

**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII-122/2018(Pt.)/ 2396-2414/A, Date:05-04-2022**

Copy forwarded for information & necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resources), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

4. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Jorhat / Udalguri.  
***(He is requested to take necessary steps for circulation of the Notification amongst the nominated participant(s) of his respective District).***
7. Dr. Manash Baruah, Member, MACT, Nalbari.
8. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
9. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
10. The Treasury Officer, Jorhat / Udalguri.  
***(It is for information that the nominated Court Officials will be treated as on duty during the training period and they will be entitled to TA as admissible under the Rules)***
11. The Project Manager, Gauhati High Court, Guwahati.  
***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***
12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
13. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. Sri Utpal Kalita, U.D. Assistant, O/o the District and Sessions Judge, Sonitpur, Tezpur.
15. Sri Nilutpal Hazarika, L.D. Assistant, O/o the Chief Judicial Magistrate, Golaghat.
16. Shri Manjul Kr. Nath, System Officer, O/o District & Sessions Judge, Jorhat, Assam.
17. Shri Sasanka Sekhar Chakraborty, System Assistant, O/o District & Sessions Judge, Udalguri, Assam.
18. The nominated participants concerned.

*The nominated participants are to intimate their travel plan, in writing, in the format given below, to the Judicial Academy, Assam by e-mail at [ja@assam.gov.in](mailto:ja@assam.gov.in) on or before **06.04.2022**, to enable the Academy to arrange for accommodation at **"SVD House" (near LGBI Airport), Garal village, New Airport Road, Guwahati.***

Name and Designation	Mobile No. (in use)	Date of arrival	Time of Arrival	Date of Departure	Time of Departure

*The participants, who intend to avail assistance to reach the place of accommodation [i.e. "SVD House" (near LGBI Airport), Garal village, New Airport Road] are to report to the Judicial Academy, Assam at Amingaon at 4:00 P.M. positively on 08.04.2022. Arrangements have been made by the Judicial Academy, Assam for transportation of the participants from SVD House to the Judicial Academy and vice-versa.*

19. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar  
05.04.22

**REGISTRAR (JUDICIAL)**